

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT ROOM NO. 1,**  
**MUMBAI BENCH**

**Item No. 49**

**C.P. (IB)/339(MB)2024**

CORAM:

**SH. PRABHAT KUMAR      JUSTICE VIRENDRASINGH BISHT (Retd.)**  
**HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **18.06.2024**

NAME OF THE PARTIES:    **DON    JOHN    THOMAS    V/s    ALEX**  
**PARACKAMANNIL MATHEW**

Section 95(1) of the Insolvency and Bankruptcy Code, 2016

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**ORDER**

1. Ld. Counsel of the Applicant is present.
2. Ld. Counsel for the Applicant seeks some time due to one demise.
3. List this matter on **03.07.2024** for further consideration.

**Sd/-**  
**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**

Neeraj